

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 169 of 2015

Dated : 30th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Earth Solar Pvt. Ltd.

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Siboney S. Sagar,
Ms. Mandakini Ghosh and Ms. Esha
Shekhar

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R.No.1
Mr. Anand K. Ganesan,
Mrs. Swapna Seshadri and
Mr. Ishaan Mukherjee for R.No.2

ORDER

Most of the contesting respondents, as per the counsel appearing for different respondents, have filed their counter affidavit/reply. The appellant prays for and is granted two weeks time to file respondent affidavit and no more.

Post the appeal for hearing on **13th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hcj/sh